

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
Original Application No.179/2019
With MA No.294/2019 (COD) & MA No.188/2019(POD)
Dated this the 31st day of August, 2021.**

CORAM:

**Hon'ble Sh. Jayesh V. Bhairavia, Member (J)
Hon'ble Dr. A.K. Dubey, Member (A)**

1. Shri Jagadheesan,
Son of Late Singaram Mari,
Ex, Khalasi-Helper (Signal) of the respondents,
Aged: 26 years,
Residing at: 682/A New Railway Colony,
Kali Road, Sabarmati, Ahmedabad – 380 005.

...Applicant

(By Advocate Mr. M. S. Trivedi)

VS

1. The General Manager,
Western Railway, Churchgate,
Mumbai – 400 020.
2. Chief Works Manager,
O/o. Works Manager, Signal Workshop,
Sabarmati, Ahmedabad – 380 019.

...Respondents

(By Advocate Ms. Nisha M Parikh)

ORDER(ORAL)

Per: Hon'ble Shri Jayesh V Bhairavia, Member (J)

At the request of learned counsel for the applicant Shri M. S. Trivedi, OA has been taken up for final hearing. He requests to allow him to withdraw the present OA.

Considering the aforesaid request, OA stands dismissed as withdrawn. Both the MAs also stand disposed of.

(A K Dubey)

Member(A)

PA

(Jayesh V Bhairavia)

Member(J)

